



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.12.2024

NOTICE

Please take notice that the following matter will not be taken up in the Court – II on 06.12.2024. The next dates of hearing in the matters is **17.12.2024**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 8471 of 2024 in Comp. App. (AT) No. 317 of 2024	Affordable Exports Vs. Apparel Export Promotions Council & Ors.	Vinit Trehan	Siddhartha- R1 Ankit Singal Preetpal Singh- R2, 4-16, 18-20, 22, 24- 29, 31 & 33 Aditya Sikka- for UOI

By order of Hon'ble Chairperson
-Sd/-
Registrar